

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)(LIQ./9/(CHE)/2024  
**PETITION NUMBER** : CP/IBC/166/2022  
**NAME OF THE APPLICANT** : Mummaneni Vazra Laxmi  
Resolution Professional for  
M/s. Sudha Siva Traders Private Limited  
**NAME OF THE RESPONDENT(S)** : ---  
**UNDER SECTION** : Sec 60(5) of IBC, 2016  
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**ORDER**

None for the Applicant.

This is an Application seeking to pass Liquidation order on the Corporate Debtor M/s. Sudha Siva Traders Private Limited under section 33 r/w Section 34 of IBC, 2016 and also to appoint RP as the Liquidator of the Corporate Debtor. CoC decided to liquidate the company and passed a resolution.

Post the application for hearing on **22.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

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